

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000060/2023	SINOJ JENA VS KOTAK MAHENDRA BANK LTD.	B.N. PANDA 2 VS	// ()
2	BLAPL/0009955/2023	SUBRAT KUMAR SWAIN VS STATE OF ODISHA	GOREKHANATH DAS VS	// //0 ()
3	BLAPL/0009956/2023	AKSHAY SAHOO VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	NIMAPADA /206 /2022 ()
4	BLAPL/0009957/2023	LAXMAN NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// //0 ()
5	BLAPL/0009958/2023	SAHADEB KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	PADWA /105 /2023 ()
6	BLAPL/0009959/2023	PAPUNI @ SUBHENDU ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BRAMHA BARADA /48 /2023 ()
7	BLAPL/0009960/2023	NARENDRA DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	// GONDIA /86 /2022 ()
8	BLAPL/0009961/2023	JAGANNATH MEHER VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// TUSRA /50 /2022 ()
9	BLAPL/0009962/2023	PATHLADU DRONA DORA VS STATE OF ODISHA	S.S.RAY (2) VS	// PATTAPUR (DIGAPAHANDI) /98 /2023 ()
10	BLAPL/0009963/2023	SANA @ SANDEEP MAHARANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// HARICHANDANPUR /106 /2023 ()
11	BLAPL/0009964/2023	MITHUN PANIGRAHI VS STATE OF ODISHA	PRADEEPTA KUMAR MOHANTY VS	// CHITRAKONDA /70 /2022 ()

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12	BLAPL/0009965/2023	CHANDRESWAR PASWAN VS STATE OF ODISHA	PARTHENDU RAY VS	SINGHADWAR PS /46 /2023 () //
13	BLAPL/0009966/2023	SUBODH KUMAR SANYASI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SONEPUR /55 /2023 () //
14	BLAPL/0009967/2023	GATIA @ PRATIMA @ RINAMANI BEHERE VS STATE OF ODISHA	ASHOK KUMAR DAS VS	CHANDANPUR /135 /2023 () //
15	BLAPL/0009968/2023	KAILASH GOUDA VS STATE OF ODISHA	SURENDRANATH PADHY VS	/ /0 () //
16	BLAPL/0009969/2023	MUNA FETASINGH VS STATE OF ODISHA	SURENDRANATH PADHY VS	/ /0 () //
17	BLAPL/0009970/2023	ALOK RAY NAT VS STATE OF ODISHA	PARTHENDU RAY VS	SINGHADWAR PS /46 /2023 () //
18	BLAPL/0009971/2023	BIRANCHI KUMAR NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /55 /2023 () //
19	BLAPL/0009972/2023	KARUNA BATRIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BISWANATHPUR /69 /2023 () //
20	BLAPL/0009973/2023	RAMESH RAY VS STATE OF ODISHA	PARTHENDU RAY VS	SINGHADWAR PS /46 /2023 () //
21	BLAPL/0009974/2023	SANJAY DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAKHAPURA /26 /2021 () //
22	BLAPL/0009975/2023	BAPI @ DEEPAK SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	HARICHANDANPUR /107 /2023 () //
23	BLAPL/0009976/2023	MUJASSIM	SK. ZAFARULLA	DAMANJODI /89 /2020

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		VS	VS	()
24	BLAPL/0009977/2023	STATE OF ODISHA KANAI YADAV	PARTHA SARATHI NAYAK	// KANIHA /44 /2023
		VS	VS	()
25	BLAPL/0009978/2023	STATE OF ODISHA SOUMYA DAS	BAISHNABA MISHRA	// AGALPUR /64 /2023
		VS	VS	()
26	BLAPL/0009979/2023	STATE OF ODISHA LINGARAJ SUNA @ LINGA SUNA	JNYANANANDA PANDA	// NARLA /1 /2023
		VS	VS	()
27	BLAPL/0009980/2023	STATE OF ODISHA LINGARAJ SUNA @ LINGA SUNA	JNYANANANDA PANDA	// NARLA /121 /2023
		VS	VS	()
28	BLAPL/0009981/2023	STATE OF ODISHA SAGAR KUMAR GOUDA	JYOTIRMAYA SAHOO	// / /0
		VS	VS	()
29	BLAPL/0009982/2023	STATE OF ODISHA CHANDRESWAR PASWAN	PARTHENDU RAY	// SINGHADWAR PS /49 /2023
		VS	VS	()
30	BLAPL/0009983/2023	STATE OF ODISHA ALOK RAY NAT	PARTHENDU RAY	// SINGHADWAR PS /49 /2023
		VS	VS	()
31	BLAPL/0009984/2023	STATE OF ODISHA LITUNA @ SADANANDA DAS	MALAYA KUMAR SWAIN	// ATHGARH /43 /2023
		VS	VS	()
32	BLAPL/0009985/2023	STATE OF ODISHA GANESWAR DANTA @ CHAULIA	MANAS KUMAR CHAND	// AINTHAPALI /301 /2019
		VS	VS	()
33	BLAPL/0009986/2023	STATE OF ODISHA ASUDU @ ASHRU KHILLA	SARBESWAR SAHOO	// CHITRAKONDA /65 /2023
		VS	VS	()
34	BLAPL/0009987/2023	STATE OF ODISHA JACUBA SABAR	RAJENDRA NARAYAN ROUT	// BADAGADA /39 /2022
		VS	VS	()

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35	BLAPL/0009988/2023	STATE OF ODISHA SANTOSH JENA VS	PRAFULLA KUMAR BISWAL VS	// AUL /123 /2019 ()
36	BLAPL/0009989/2023	STATE OF ODISHA KULU @ SRIKANTA KUMAR PADHI VS	SUDARSAN BEHERA VS	// RANPUR /168 /2023 ()
37	BLAPL/0009990/2023	STATE OF ODISHA NILU @ BASANTA KUMAR PADHI VS	SUDARSAN BEHERA VS	// RANPUR /168 /2023 ()
38	BLAPL/0009991/2023	STATE OF ODISHA GANPATI RANDHARI VS	SURYAKANTA DWIBEDI VS	// KODINGA /165 /2023 ()
39	BLAPL/0009992/2023	STATE OF ODISHA PADAN MAJHI VS	SATYAJIT MOHAPATRA VS	// BAISINGA /189 /2023 ()
40	BLAPL/0009993/2023	STATE OF ODISHA GURUBARI NAG @ MANJU NAG VS	BIJAYA KUMAR RAGADA VS	// AINTHAPALI /329 /2023 ()
41	BLAPL/0009994/2023	STATE OF ODISHA TUNA GOUDA VS	JYOTIRMAYA SAHOO VS	// KODALA /173 /2023 ()
42	BLAPL/0009995/2023	STATE OF ODISHA RAMESH RAY VS	PARTHENDU RAY VS	// SINGHADWAR PS /49 /2023 ()
43	BLAPL/0009996/2023	STATE OF ODISHA RABINDRA BARIK VS	GHANASHYAM DASH VS	// BYREE /61 /2023 ()
44	BLAPL/0009997/2023	STATE OF ODISHA RIPU RAY VS	PARTHENDU RAY VS	// SINGHADWAR PS /49 /2023 ()
45	BLAPL/0009998/2023	STATE OF ODISHA NIKUNJA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /442 /2023 () //

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46	BLAPL/0009999/2023	NITIN KAPOOR VS STATE OF ODISHA	RAHUL RAHEJA VS	//0 () //
47	BLAPL/0010000/2023	TIAN @ ASHISH KUMBHAR VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BURLA /210 /2022 () //
48	BLAPL/0010001/2023	RAJESH JAL VS STATE OF ODISHA	BIKASH KUMAR DASH VS	NAKTIDEUL /38 /2023 () //
49	BLAPL/0010002/2023	DHULESWAR BARAL VS STATE OF ODISHA	RABINDRA NATH PANDA VS	NIMAPADA /419 /2022 () //
50	BLAPL/0010003/2023	BHISMADEB PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KATARBAGA /165 /2021 () //
51	CMAPL/0000637/2023	MINAKETAN KAR VS STATE OF ODISHA	ADV. VS	// () //
52	CMAPL/0000638/2023	E.E., ELECTRICAL (TPCODL), KENDRAPARA VS AMRIN KHANAM	DEBADATTA MOHANTY VS	// () //
53	CMAPL/0000639/2023	JANAKI SAHOO VS STATE OF ODISHA	ADV. VS	// () //
54	CMAPL/0000640/2023	M/S.KARTIK ENTERPRISE PVT. LTD., CUTTACK VS REGIONAL DIRECTOR, ESIC,BBSR	PRABIR KUMAR RAY VS	// () //
55	CMAPL/0000641/2023	SUBHASIS PANI VS ITISHREE PANDA@PANI	ADV. VS	// () //
56	CMAPL/0000642/2023	SUBASH CH.MISHRA VS STATE OF ODISHA	ADV. VS	// () //
57	CMP/0001002/2023	PRAVAT KUMAR CHOUDHURY @ PRAVAT CHOUDHURY	PRASANTA KUMAR MISHRA	//

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		VS	VS	()
58	CMP/0001003/2023	RANJIT CHOUDHURY ANJALI MANDI @ ANJALI SOREN MANDI	DWARIKA PRASAD MOHANTY	//
		VS	VS	()
59	CMP/0001004/2023	MINAKHI PRADHAN JATIA@JABIA KHAN	BISWANATH SWAIN	//
		VS	VS	()
60	CMP/0001005/2023	SK.AZARUDDIN PABITRA ADHIKARY	MAHESWAR MOHANTY	//
		VS	VS	()
61	CMP/0001006/2023	SUNIL DHALI UPENDRANATH ACHARYA	SUDHANSHU SEKHAR JENA	//
		VS	VS	()
62	CMP/0001007/2023	DWARIKANATH ACHARYA SANGHAMITRA MAHAPATRA	SANJEEV UDGATA	//
		VS	VS	()
63	CMP/0001008/2023	JUGAL KISHORE PRADHAN NAYANA ROUT	SUKANTA KUMAR JENA	//
		VS	VS	()
64	CMP/0001009/2023	HARA SWAIN AKASH KUMAR HOTA	HIMANSU SEKHAR SATAPATHY	//
		VS	VS	CIVIL JUDGE (SD),BARGARH(Bargarh)
65	CONTC/0006523/2023	GANESWAR HOTA SANJUKTA PATNAIK	BRAHMANANDA TRIPATHY	CS/0000150/2012
		VS	VS	//
66	CONTC/0006524/2023	AMULYA KUMAR JENA, ASST. SETTLEMENT OFFICER, BBSR. SURAJ KUMBHAR	RAJJEET ROY	//
		VS	VS	()
67	CONTC/0006525/2023	MONISHA BANERJEE, I.A.S ANADI SAHOO	ADV	//
		VS	VS	()
		ASWATHY S., I.A.S.		//
68	CONTC/0006526/2023	RATIKANTA MOHANTY	ADV	//
		VS	VS	()

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		ARAVIND AGARWAL, I.A.S		//
69	CONTC/0006527/2023	BHAGYADHAR MOHARANA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
70	CONTC/0006528/2023	PANDABA MISHRA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
71	CONTC/0006529/2023	AMIYARANJAN PANI	ADV.	//
		VS	VS	0
		PRATIVA MANJARI DAS., DISTRICT EDUCATION OFFICER, BALASORE		//
72	CONTC/0006530/2023	GIRIDHARI PATRA	ADV	//
		VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
73	CONTC/0006531/2023	NIRANJAN BEHERA	ADV	//
		VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
74	CONTC/0006532/2023	PRANAKRUSHNA MAHAPATRA	ADV	//
		VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
75	CONTC/0006533/2023	SRIDHAR PADHI	ADV	//
		VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
76	CONTC/0006534/2023	BHAGABAT CHANDRA PATRA	ADV	//
		VS	VS	0
		ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
77	CONTC/0006535/2023	MUNI BHOSAGAR	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
78	CONTC/0006536/2023	BHAGABAN SETHI	ADV	//
		VS	VS	0
		PRAMOD KUMAR NAYAK		//
79	CONTC/0006537/2023	SIVA SANKAR SAHU	ADV	//
		VS	VS	0
		VISHAL KUMAR DEV, I.A.S		//

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80	CONTC/0006538/2023	KHAGESWAR MAJHI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
81	CONTC/0006539/2023	RAMA PRASAD DASH VS MITRAVANU KACHHAPA, D.E.O., BARGARH	ADV. VS	// 0 //
82	CONTC/0006540/2023	RAMA KUMAR BHUMIA VS ASWATHY S., I.A.S	ADV VS	// 0 //
83	CONTC/0006541/2023	PRAFULLA CHANDRA BEHERA VS N. SRINIVAS RAO, EXECUTIVE DIRECTOR, TALCHER SUPER THERMAL POWER PROJECT, NTPC, KANIHA	ADV. VS	// 0 //
84	CONTC/0006542/2023	MEENA KUMARI PATHY VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR	ADV VS	// 0 //
85	CONTC/0006543/2023	RAMESH CHANDRA CHAND VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
86	CONTC/0006544/2023	RABINDRANATH PRADHAN VS ASWATHY. S, I.A.S.	ADV VS	// 0 //
87	CONTC/0006545/2023	PRAVAT KUMAR DAS VS DEORANJAN KUMAR SINGH, I.A.S	MANORANJAN PADHI VS	// 0 //
88	CONTC/0006546/2023	KALAKAR MAHANTA VS ASWATHY S., I.A.S.	DHANESWAR BEHERA VS	// 0 //
89	CONTC/0006547/2023	UMAKANTA SAHU VS DR. MANOJ KUMAR CHHABRA, I.P.S	ADV VS	// 0 //
90	CONTC/0006548/2023	GULESH CHANDRA BARIK VS ASWATHY S., I.A.S.	DHANESWAR BEHERA VS	// 0 //
91	CONTC/0006549/2023	BHARAT CHANDRA ROUT	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0006550/2023	ASWATHY S., I.A.S. BHAGABATA MAHANTA	DHANESWAR BEHERA	//
		VS	VS	0
93	CONTC/0006551/2023	ASWATHY S., I.A.S. RATNAKAR SWAIN	ADV.	//
		VS	VS	0
94	CONTC/0006552/2023	SATYABRATA SAHU, IAS BHARAT CHANDRA GARTIA	SANDHYARANI PANI	//
		VS	VS	0
95	CONTC/0006553/2023	ARAVIND AGARWAL, SECRETARY HIGHER EDUCATION DEPTT. DR. BIJAY KUMAR PATTNAIK	ADV	//
		VS	VS	0
96	CONTC/0006554/2023	SHALIN PANDIT, I.A.S R. BABURAM	ADV	//
		VS	VS	0
97	CONTC/0006555/2023	SALINI PANDIT, I.A.S BHASKAR MISALU	ADV	//
		VS	VS	0
98	CONTC/0006556/2023	PRADOSH KUMAR NAYAK, DISTRICT EDUCATION OFFICER, GAJAPATI TILAK RAM PRADHAN	SANDHYARANI PANI	//
		VS	VS	0
99	CONTC/0006557/2023	ARAVIND AGARWAL, SECRETARY DEPTT. OF HIGHER EDUCATION RAMANUJ DAS	ADV	//
		VS	VS	0
100	CONTC/0006558/2023	PRADOSH KUMAR NAYAK, DISTRICT EDUCATION OFFICER, GAJAPATI PUNDI DINABANDHU	SULOCHANA PATRO	//
		VS	VS	0
101	CRLA/0000976/2023	DR. SANTOSH KUMAR MISHRA, PRINCIPAL, M.K.C.G., MEDICALA COLLEGE, BERHAMPUR ASWINI SAHU	KABIRAJ PRADHAN	PATTAPUR (DIGAPAHANDI) /224 /2017
		VS	VS	0
102	CRLA/0000977/2023	STATE OF ODISHA JALANDHAR @ GUALU SAHU	LAMBODAR DASH	//
		VS	VS	0

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103	CRLA/0000978/2023	STATE OF ODISHA SK. RAMJAN VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /364 /2021 ()
104	CRLA/0000979/2023	STATE OF ODISHA SURENDRA DAS @ HADIA VS	ASHOK JENA VS	// CHOUDWAR /163 /2021 ()
105	CRLA/0000980/2023	STATE OF ODISHA BULU NAHAK @ BULU @ JULU NAHAK VS	SURYAKANTA DWIBEDI VS	// ODAGAON /204 /2018 ()
106	CRLA/0000981/2023	STATE OF ODISHA KALIA @ KALANDI CHANDRA SAHU VS	BIDYALOK MOHAPATRA VS	// ANGUL TOWN /473 /2010 ()
107	CRLMA/0000345/2023	STATE OF ODISHA SAUBHAGYA KUMAR SWAIN VS	ADV VS	// / /0 ()
108	CRLMA/0000346/2023	STATE OF ODISHA SUSHANTA KUMAR SAHU VS	ADV. VS	// CHHENDIPADA /233 /2013 ()
109	CRLMC/0003959/2023	STATE OF ODISHA RAJU@RAJESH@RAJKISHORE MOHANTY VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /170 /2017 ()
110	CRLMC/0003960/2023	STATE OF ODISHA DAVID NAG VS	ARJEET MISHRA VS	// JEYPORE SADAR /72 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
111	CRLMC/0003961/2023	STATE OF ODISHA BULU @ BIRANCHI SENAPATI VS	NARENDRA KUMAR LENKA VS	// GR/0000298/2023 SARANAKUL /24 /2009 ()
112	CRLMC/0003962/2023	STATE OF ODISHA SK. ZIAUDDIN VS	BISWARANJAN DALAI VS	// / /0 ()
113	CRLMC/0003963/2023	STATE OF ODISHA RAMA RAMAN MOHANTY VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	// GOP /181 /2018 SPECIAL JUDGE, PURI(Puri) Spl/0000099/2018

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114	CRLMC/0003964/2023	VISWAS TRIPATHY VS STATE OF ODISHA	GOPINATH MISHRA VS	KORAPUT SADAR /91 /2020 () //
115	CRLMC/0003965/2023	SANIA NAIK @ SANYASI NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /19 /2016 () //
116	CRLMC/0003966/2023	DHUSA @ SUSHASAN GURU VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /78 /2017 () //
117	CRLMC/0003967/2023	UTTAM KUMAR RAY VS M/S.KNOWLEDGE INFRASTRUCTURE SYSTEM PVT. LTD.	ANIRUDHA DAS VS	/ /0 () //
118	CRLMC/0003968/2023	PUSPANJALI KISAN VS ARABINDA TRIPATHY	NIRANJAN PANDA VS	/ /0 () //
119	CRLMC/0003969/2023	RANJAN KUMAR SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	/ /0 () //
120	CRLMC/0003970/2023	PRASANNA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /85 /2014 () //
121	CRLMC/0003971/2023	SURENDRA KUMAR PANDA VS SWARNALATA SARANGI	BHABANI SANKAR MISHRA VS	DHAMNAGAR /12 /2023 () //
122	CRLMC/0003972/2023	JAYANTI BISWAL @ C INA VS BABAJI CHHATOI	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /41 /2006 () //
123	CRLMC/0003973/2023	PRABHAT KUMAR JENA @ SASADEV JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
124	CRLMC/0003974/2023	SANTOSH KUMAR BAIRIGANJAN @ PAPUNI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /243 /2023 () //
125	CRLMC/0003975/2023	DHYAN FOUNDATION	NILAMADHABA ROUT	CHANDUA /64 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMC/0003976/2023	STATE OF ODISHA PRAFULLA KUMAR SINGH @ BHIKARI	KRUSHNA CHANDRA DASH	// PATKURA /139 /2009
		VS	VS	()
127	CRLMC/0003977/2023	STATE OF ORISSA DHYAN FOUNDATION	NILAMADHABA ROUT	// CHANDUA /64 /2023
		VS	VS	()
128	CRLMC/0003978/2023	STATE OF ODISHA ASHOK KUMAR DEY	RAMAKANTA PANDA	// / /0
		VS	VS	()
129	CRLMC/0003979/2023	STATE OF ODISHA DHYAN FOUNDATION	NILAMADHABA ROUT	// CHANDUA /64 /2023
		VS	VS	()
130	CRLMC/0003980/2023	STATE OF ODISHA FAKIRA BEHERA	MANAS KUMAR CHAND	// BOLAGARH P.S. /10 /2022
		VS	VS	()
131	CRLMC/0003981/2023	STATE OF ORISSA DHYAN FOUNDATION	NILAMADHABA ROUT	// CHANDUA /64 /2023
		VS	VS	()
132	CRLMC/0003982/2023	STATE OF ODISHA SUSHILA @ SISHULA PARIDA	MANAS KUMAR CHAND	// / /0
		VS	VS	()
133	CRLMC/0003983/2023	KRUSHNA CHANDRA BALIARSING PURNA CHANDRA PATEL	TUSARKANTI PRAHARAJ	// / /0
		VS	VS	()
134	CRLMC/0003984/2023	STATE OF ODISHA BHANU KALET	TUSAR KANTI PRAHARAJ	// SAMBALPUR SADAR /156 /2022
		VS	VS	()
135	CRLMC/0003985/2023	STATE OF ODISHA DHYAN FOUNDATION	NILAMADHABA ROUT	// CHANDUA /64 /2023
		VS	VS	()
136	CRLMC/0003986/2023	STATE OF ODISHA DIPU @ ADIT KUMAR MAHARANA	AMITAV TRIPATHY	// NUAGAON /45 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003987/2023	STATE OF ODISHA RAJANIKANTA SETHI VS	KISHORE KUMAR MISHRA VS	// PIPLI /32 /2023 ()
138	CRLMC/0003988/2023	STATE OF ODISHA DHYAN FOUNDATION VS	NILAMADHABA ROUT VS	// CHANDUA /64 /2023 ()
139	CRLMC/0003989/2023	STATE OF ODISHA DHYAN FOUNDATION VS	NILAMADHABA ROUT VS	// CHANDUA /64 /2023 ()
140	CRLMC/0003990/2023	STATE OF ODISHA KAILASH CHANDRA CHHURA VS	TUSAR KUMAR MISHRA VS	// / /0 ()
141	CRLMC/0003991/2023	BANDANA CHHURA DHYAN FOUNDATION VS	NILAMADHABA ROUT VS	// CHANDUA /64 /2023 ()
142	CRLMC/0003992/2023	STATE OF ODISHA PINKY SHARMA VS	SIDHARTHA DAS VS	// BARGARH /459 /2023 ()
143	CRLMC/0003993/2023	STATE OF ODISHA MRUTYUNJAY JENA @ DHULIA VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /115 /2019 ()
144	CRLMC/0003994/2023	STATE OF ODISHA MRUTYUNJAY JENA@ DHULIA VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /55 /2019 ()
145	CRLMC/0003995/2023	STATE OF ODISHA GOURA CHANDRA SENAPATI VS	MOHENDRA KUMAR MOHAPATRO VS	// KHARIAR /61 /2017 ()
146	CRLMP/0001738/2023	STATE OF ODISHA JAGANNATH PATTNAIK VS	SANJIB MOHANTY VS	// / /0 ()
147	CRLMP/0001739/2023	STATE OF ODISHA JUBEDA PARBEEN VS DIRECTOR GENERAL OF POLICE	NIKUNJA KUMAR ROUT VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001740/2023	SANJUKTA BISWAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	//0 () //
149	CRLMP/0001741/2023	HEMANTA KUMAR MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
150	CRLMP/0001742/2023	SUBHASIS DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
151	CRLMP/0001743/2023	BINAYA KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	//0 () //
152	CRLMP/0001744/2023	SURENDRA MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	//0 () //
153	CRLMP/0001745/2023	MANAS RANJAN BEHERA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	//0 () //
154	CRLMP/0001746/2023	RENUKABALA MANNA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
155	CRLMP/0001747/2023	MANJULATA SWAIN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	//0 () //
156	CRLREV/0000459/2023	HIMANSHU SEKHAR BARIK VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /1 /2014 () //
157	CRLREV/0000460/2023	GANESH KUMAR PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
158	CRLREV/0000461/2023	KAILASH CHHURA VS BANDANA CHHURA	TUSAR KUMAR MISHRA VS	//0 () //
159	FAO/0000403/2023	BASANTA KUMAR MISHRA	MAHENDRA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MACA/0000834/2023	STATE OF ODISHA PRIYANKA BHUYAN	B.B.SINGH	//
		VS	VS	0
161	MATA/0000296/2023	ABINASH PRADHAN MAMINA KUMBHAR@ REKHA KUMBHAR	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
162	MATA/0000297/2023	RAJVIR SINGH DUSMANTA KUMAR MOHANTY	BIKRAM KESHARI RAJ	//
		VS	VS	0
163	MATA/0000298/2023	JAYASMITA SWAIN @ MOHANTY MONALISA BHOLA	PRABIR KUMAR RAY	//
		VS	VS	0
164	RPFAM/0000281/2023	SMRUTI SANTOSH PALAI HAMEDA KHATUN	MOHAMMED RIAZ	//
		VS	VS	0
165	RPFAM/0000282/2023	SK. MAHAMMAD SAFIQUE RAJIBA KUMAR BALABANTARAY	ARUN KUMAR MANSINGH	//
		VS	VS	JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000003/2021
166	RVWPET/0000350/2023	NIRJHARIKA @ NIBEDITA MANDHATA DR. KRUSHNA CHANDRA JENA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
167	TRP(C)/0000280/2023	STATE OF ODISHA DEBASHIS PRADHAN	SUSANTA KUMAR PARIDA	//
		VS	VS	0
168	TRP(C)/0000281/2023	SUNITA BAISYA JYOTI MANJARI	AMLAN SHAKTI PAUL	//
		VS	VS	0
169	TRP(C)/0000282/2023	ALOK KUMAR BEHERA MUNNAN ARA BEGUM	CHEERA RANJAN SATAPATHY	//
		VS	VS	0
170	WA/0002203/2023	KAMIS HASAN STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0002204/2023	BIJOY KUMAR LENKA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
172	WA/0002205/2023	AMARNATH SETHI STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
173	WA/0002206/2023	SUBODH KUMAR NAYAK STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()
174	WA/0002207/2023	TAPASWINI MOHAKUD STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY,A.S.C VS	// // ()
175	WA/0002208/2023	SUDARSAN SENAPATI STATE OF ODISHA VS	PRASANNA KU MOHANTY,A.S.C VS	// // ()
176	WA/0002209/2023	SARAT KUMAR SAHU STATE OF ODISHA VS	Y.S.P. BABU,A.G.A VS	// // ()
177	WA/0002210/2023	BHARAT CHANDRA DORA STATE OF ODISHA VS	HARI KRUSHNA PANIGRAHI,A.S.C VS	// // ()
178	WA/0002211/2023	S. RABI NARAYAN REDDY STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY,A.S.C VS	// // ()
179	WA/0002212/2023	NRUSHINGH CHARAN MOHANTY STATE OF ODISHA VS	SHAKTI PRASAD PANDA,A.G.A VS	// // ()
180	WP(C)/0028490/2023	RAJ KISHORE NAYAK M/S. THE INFINITY, CUTTACK VS	AVIJIT PAL VS	// // ()
181	WP(C)/0028491/2023	CANARA BANK, CUTTACK PRAFULLA KUMAR DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0028492/2023	ARUPANANDA SWAIN VS CHAIRMAN CUM MD., OSRTC, KHURDA	NIRANJAN LENKA VS	// 0 //
183	WP(C)/0028493/2023	BIDYADHAR NAIK VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
184	WP(C)/0028494/2023	SERIMUNDAPURAM RAMULAMMA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
185	WP(C)/0028495/2023	GOPABANDHU SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
186	WP(C)/0028496/2023	PUSPANJALI RANA VS COLLECTOR CUM DM., JAJPUR	RAMAKANTA DAS VS	// 0 //
187	WP(C)/0028497/2023	DR. RIMSHA K.P VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
188	WP(C)/0028498/2023	TRL KROSAKI REFRACTORIES LTD., JHARSUGUDA VS THE ORISSA ELECTRICITY REGULATORY COMMISSION, BBSR	SARADA PRASANNA SARANGI VS	// 0 //
189	WP(C)/0028499/2023	AJIT KUMAR ROY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
190	WP(C)/0028500/2023	PRATAP KUMAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
191	WP(C)/0028501/2023	TRL KROSAKI REFRACTORIES LTD., JHARSUGUDA VS THE ORISSA ELECTRICITY REGULATORY COMMISSION, BBSR	SARADA PRASANNA SARANGI VS	// 0 //
192	WP(C)/0028502/2023	SUCHISMITA DASH VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
193	WP(C)/0028503/2023	TRL KROSAKI REFRACTORIES LTD., JHARSUGUDA	SARADA PRASANNA SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0028504/2023	THE ORISSA ELECTRICITY REGULATORY COMMISSION, BBSR MURALI BISWAL	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
195	WP(C)/0028505/2023	STATE OF ODISHA TRL KROSAKI REFRACTORIES LTD., JHARSUGUDA	SARADA PRASANNA SARANGI	//
		VS	VS	0
196	WP(C)/0028506/2023	THE ORISSA ELECTRICITY REGULATORY COMMISSION, BBSR BUDA BAIRAGI @ B. BAIRAGI	SIDHARTH PRASAD DAS	//
		VS	VS	0
197	WP(C)/0028507/2023	STATE OF ODISHA PRADEEP KUMAR PANDA	LAXMIKANTA MOHANTY	//
		VS	VS	0
198	WP(C)/0028508/2023	STATE OF ODISHA M/S UTKAL SUPPLIERS, BERHAMPUR	SUDARSHAN NANDA	//
		VS	VS	0
199	WP(C)/0028509/2023	PANDIT RAGHUNATH MURMU MEDICAL COLLEGE AND HOSPITAL, BARIPADA GAGAN BEHARI SETHI	SUDHIR KUMAR MALLICK	//
		VS	VS	0
200	WP(C)/0028510/2023	THE STATE OF ODISHA TRILOCHAN NAYAK	BIRENDRA KUMAR PARDHI	//
		VS	VS	0
201	WP(C)/0028511/2023	STATE OF ODISHA AMIYA KUMAR ROUT	DILIP KUMAR SAHU	//
		VS	VS	0
202	WP(C)/0028512/2023	STATE OF ODISHA ANIL KUMAR BAG	MANAS PATI	//
		VS	VS	0
203	WP(C)/0028513/2023	STATE OF ODISHA SURENDRANATHA BARAHI	RAGHUNATH SINGH	//
		VS	VS	0
204	WP(C)/0028514/2023	STATE OF ODISHA KALPATARU DAS	NIKUNJA KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0028515/2023	STATE OF ODISHA SUSHANTA KUMAR BEHERA VS	MANAS PATI VS	// // ()
206	WP(C)/0028516/2023	STATE OF ODISHA NARESH KUMAR PADHI VS	ARUN KUMAR ACHARYA VS	// // ()
207	WP(C)/0028517/2023	STATE OF ODISHA SHRADHANJALI PARIDA VS	DILLIP KUMAR PRADHAN VS	// // ()
208	WP(C)/0028518/2023	STATE OF ODISHA IPSITA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
209	WP(C)/0028519/2023	STATE OF ORISSA PRASANTA KUMAR MOHANTY VS	SMITA RANJAN PATNAIK VS	// // ()
210	WP(C)/0028520/2023	STATE OF ODISHA JEEVAN KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0028521/2023	STATE OF ORISSA GOLEKHA CHANDRA DAS VS	DILLIP KUMAR PRADHAN VS	// // ()
212	WP(C)/0028522/2023	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	SMITA RANJAN PATNAIK VS	// // ()
213	WP(C)/0028523/2023	STATE OF ODISHA PRAJNAABHIJIT SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0028524/2023	STATE OF ORISSA GOBARDHAN TRIPATHY VS	DILLIP KUMAR PRADHAN VS	// // ()
215	WP(C)/0028525/2023	STATE OF ODISHA RITESH RANJAN ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0028526/2023	BANAMALI DASH VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
217	WP(C)/0028527/2023	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	// 0 //
218	WP(C)/0028528/2023	GIRIJA SHANKAR PRADHAN VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
219	WP(C)/0028529/2023	PRABODHA KUMAR RATH VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
220	WP(C)/0028530/2023	SURJYA NARAYAN SAHU VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
221	WP(C)/0028531/2023	BASANTA KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
222	WP(C)/0028532/2023	DINABANDHU MOHANTY VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
223	WP(C)/0028533/2023	EINSTEIN COLLEGE OF PHARMACY, KHURDA VS THE COMMNR. CUM SECY., DEPT. HEALTH AND FAMILY WELFARE, KHURDA	DEVI PRASAD DASH VS	// 0 //
224	WP(C)/0028534/2023	PRAKASH KUMAR BHOI VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
225	WP(C)/0028535/2023	ARAKSHIT SAHU VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
226	WP(C)/0028536/2023	SURENDRANATH ROUT VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
227	WP(C)/0028537/2023	KALPANA MISHRA	ABANI KANTA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0028538/2023	PRAMOD KUMAR SAHOO	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0028539/2023	BANAMALI NAIK	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0028540/2023	BABITA JAIN	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0028541/2023	NIRANJAN PRADHAN	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0028542/2023	KRUPASINDHU PADHAN	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0028543/2023	RAGHUNATH DAS	SIDHARTH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0028544/2023	ARABINDA ROUT	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0028545/2023	TARENDRA KUMAR PADHY	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0028546/2023	SADANAN SATAPATHY	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0028547/2023	NEPAL CHANDRA KATUAL	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0028548/2023	JHARANA CHOUHAN	PRAHALLAD SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0028549/2023	STATE OF ODISHA LAKSHMI KANTA DASH VS	ABANI KANTA DASH VS	// // ()
240	WP(C)/0028550/2023	STATE OF ODISHA SAMENDRA BALIARSINGH VS	GOPAL KRUSHNA NANDA VS	// // ()
241	WP(C)/0028551/2023	STATE OF ODISHA ACHYUTANANDA KANHAR VS	BIJAY KUMAR MOHANTY VS	// // ()
242	WP(C)/0028552/2023	STATE OF ODISHA BHAGABATI MEHER VS	ABANI KANTA DASH VS	// // ()
243	WP(C)/0028553/2023	STATE OF ODISHA MANORANJAN PAHIL VS	PRADEEP KUMAR CHOUDHURY VS	// // ()
244	WP(C)/0028554/2023	THE SECRETARY WATER RESOURCES DEPTT. M/S. MAA BHAGABATI TECHNOYARD, CUTTACK VS	TUSHAR KANTI SATAPATHY VS	// // ()
245	WP(C)/0028555/2023	STATE OF ODISHA SUCHETA DAS VS	GOPAL KRUSHNA NANDA VS	// // ()
246	WP(C)/0028556/2023	STATE OF ODISHA M/S. NAGARJUN OJHA, BBSR VS	UPASANA BAL VS	// // ()
247	WP(C)/0028557/2023	CT AND GST OFFICER, BBSR PRAVA RANJAN PATNAIK VS	BIDESH RANJAN BEHERA VS	// // ()
248	WP(C)/0028558/2023	STATE OF ODISHA PRASHANTA KUMAR SAHOO VS	GOPAL KRUSHNA NANDA VS	// // ()
249	WP(C)/0028559/2023	STATE OF ODISHA GIRIDHARI DALAI VS	GOPAL KRUSHNA NANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0028560/2023	M/S. REO ENGINEERING, SUNDARGARH VS CT AND GST OFFICER, ROURKELA	UPASANA BAL VS	// 0 //
251	WP(C)/0028561/2023	PRATAP JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
252	WP(C)/0028562/2023	SARAT KUMAR BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
253	WP(C)/0028563/2023	SAMIR KUMAR DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
254	WP(C)/0028564/2023	ADITI GNOSIS TRUST, BOUDH VS COMMNR. OF INCOME TAX EXEMPTION, HYDERABAD	CHITRASEN PARIDA VS	// 0 //
255	WP(C)/0028565/2023	M/S. MAA KUMARSUNI CONSTRUCTION, SUNDARGARH VS JOINT COMMNR. CT AND GST OFFICER, ROURKELA	UPASANA BAL VS	// 0 //
256	WP(C)/0028566/2023	G.CHOTIAMMA VS THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
257	WP(C)/0028567/2023	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
258	WP(C)/0028568/2023	M/S. SUSIL ENTERPRISES, BALESOE VS ADDL. CT AND GST OFFICER, BALESOE	UPASANA BAL VS	// 0 //
259	WP(C)/0028569/2023	NAKA RAMEYA VS THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
260	WP(C)/0028570/2023	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
261	WP(C)/0028571/2023	BANOJ KUMAR RAY	KUMARESWAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0028572/2023	MANJULATA MOHANTA	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0028573/2023	M/S. SUBRAT KUMAR SAHU	ITISHREE TRIPATHY	//
		VS	VS	0
		JOINT COMMNR. OF ST(APPEAL), BOLANGIR		//
264	WP(C)/0028574/2023	SANJUKTA PATNAIK	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0028575/2023	PANDIT KUMAR BISIMAJHI	SAROJ KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0028576/2023	G.SANTOSH	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
267	WP(C)/0028577/2023	ABHAYA KUMAR MOHANTY	LALITENDU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0028578/2023	PURNIMA MOHANTY @ KANUNGO	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0028579/2023	SIBARAM SAHU	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
270	WP(C)/0028580/2023	M/S. MAA MANGALA ENTERPRISES, CUTTACK	ITISHREE TRIPATHY	//
		VS	VS	0
		JOINT COMMNR. OF ST (APPEAL), CUTTACK		//
271	WP(C)/0028581/2023	BANALATA DASH	MOHIT AGARWAL	//
		VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR		//
272	WP(C)/0028582/2023	JYOTSNA PATNAIK	PRASANTA KUMAR NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0028583/2023	STATE OF ODISHA SRI MEDICAL SCIENCE AND PHARMACY COLLEGE, NEWAIPARA, BBSR	NAVABRAT DASH	//
		VS	VS	0
274	WP(C)/0028584/2023	THE COMMNR. CUM SECY., DEPT. OF H AND FW, GOVT. OF ODISHA, BBSR	PRASANTA KUMAR NANDA	//
		SWADHIN RANJAN PATTANAİK	VS	0
275	WP(C)/0028585/2023	STATE OF ODISHA BIRENDRA SINGH SRIDAR	BHOJARAJ SETH	//
		VS	VS	0
276	WP(C)/0028586/2023	STATE OF ODISHA SANJUKTA DEHURY	AMIT KUMAR NATH	//
		VS	VS	0
277	WP(C)/0028587/2023	THE CHIEF SECY., GOVT. OF ODISHA, BBSR	SIBA PRASAD PATI	//
		RAMESH CHANDRA PANDA	VS	0
278	WP(C)/0028588/2023	STATE OF ODISHA ABODH NARAYAN DANDASENA	AJIT KUMAR MOHANTY	//
		VS	VS	0
279	WP(C)/0028589/2023	STATE OF ODISHA RAMA PRASAD MOHANTY	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
280	WP(C)/0028590/2023	STATE OF ODISHA DIBYA RANA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
281	WP(C)/0028591/2023	STATE OF ODISHA KEDAR CHANDRA SAHU	DR.PURUSOTTAM CHULI	//
		VS	VS	0
282	WP(C)/0028592/2023	STATE OF ODISHA PRASANTA KUMAR HOTA	PRITY SHAW	//
		VS	VS	0
283	WP(C)/0028593/2023	STATE OF ODISHA ANIL SAHU	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0028594/2023	GOURI KUMARI BHUYAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
285	WP(C)/0028595/2023	ARJUN PANIGRAHI VS KRUPASINDHU PANIGRAHI	KSHIROD KUMAR PAHIL VS	// 0 //
286	WP(C)/0028596/2023	KHULANA NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
287	WP(C)/0028597/2023	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
288	WP(C)/0028598/2023	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
289	WP(C)/0028599/2023	KAILASH CHANDRA RAJ VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
290	WP(C)/0028600/2023	BARADA PRASANNA SINGH VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
291	WP(C)/0028601/2023	CHINMAY KUMAR MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
292	WP(C)/0028602/2023	RAMESH RAJ VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
293	WP(C)/0028603/2023	ABHIMANYU DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0028604/2023	DEBADATTA KUANR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
295	WP(C)/0028605/2023	RAKESH RANJAN KUNAR	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0028606/2023	RAMESH CHANDRA PUSPALAKA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0028607/2023	KUNI MINIKA @ MINAYAK	RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0028608/2023	UDYOT KUMAR KHUAS	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0028609/2023	SUDHIR KUMAR MOHANTY	PRAVASH CH JENA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0028610/2023	SUSHANT KUMAR MOHAPATRA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0028611/2023	JAYANTA KUMAR JENA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0028612/2023	SIDDHARTH KUANR	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0028613/2023	MANORANJAN MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0028614/2023	SARTHAK KUANR	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0028615/2023	MOHAMMAD JAMIL	PITAMBAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0028616/2023	GITANJALI KAR	RABI NARAYAN BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0028617/2023	STATE OF ODISHA MAHASWETA MISHRA VS	RABI NARAYAN BEHERA VS	// // ()
308	WP(C)/0028618/2023	STATE OF ODISHA DHRUBA CHARAN DAS VS	DAYANANDA MOHAPATRA VS	// // ()
309	WP(C)/0028619/2023	WATCO, BBSR NILAMANI JENA VS	ANIL KUMAR DAS VS	// // ()
310	WP(C)/0028620/2023	STATE OF ODISHA BIBEKANANDA KAR VS	TUSHAR KANTA NAYAK VS	// // ()
311	WP(C)/0028621/2023	STATE OF ODISHA BIJAY KUMAR MOHAPATRA VS	SATYABRATA MOHANTY VS	// // ()
312	WP(C)/0028622/2023	THE SECY., DEPT. OF H AND FW, GOVT. OF ODISHA, BBSR GANGADHAR SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()
313	WP(C)/0028623/2023	STATE OF ODISHA BINAYANANDA MOHANTY VS	BHABANI PRASAD MOHANTY VS	// // ()
314	WP(C)/0028624/2023	THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA SUDIP KUMAR MOHAPATRA VS	SANTOSH KUMAR DWIVEDY VS	// // ()
315	WP(C)/0028625/2023	STATE OF ODISHA PREMANANDA NAIK VS	SUBAS CHANDRA DAS VS	// // ()
316	WP(C)/0028626/2023	STATE OF ODISHA MADHUSUDAN JENA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
317	WP(C)/0028627/2023	STATE OF ODISHA BICHITRANANDA NAHAK VS ODISHA STAFF SELECTION COMMISSION, KHURDA	LAXMI CHARAN BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0028628/2023	KIRUTHIKA P. VS COLLECTOR AND DM, KHURDA	RAJIV KUMAR MAHANTA VS	// 0 //
319	WP(C)/0028629/2023	KIRUTHIKA P. VS COLLECTOR AND DM, KHURDA	RAJIV KUMAR MAHANTA VS	// 0 //
320	WP(C)/0028630/2023	DR. PRASHANT KUMAR DEO VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
321	WP(C)/0028631/2023	KIRUTHIKA P. VS COLLECTOR AND DM, KHURDA	RAJIV KUMAR MAHANTA VS	// 0 //
322	WP(C)/0028632/2023	PRATIMA BISWAL VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
323	WP(C)/0028633/2023	MANOJ KUMAR SAMAL VS STATE OF ODISHA	UMESH KUMAR LENKA VS	// 0 //
324	WP(C)/0028634/2023	PARBATI SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
325	WP(C)/0028635/2023	JYOTIPRAKASH RAY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
326	WP(C)/0028636/2023	LAXMIKANTA MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
327	WP(C)/0028637/2023	SUJAN PADHI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
328	WP(C)/0028638/2023	HRUDANANDA SUNDARAY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //
329	WP(C)/0028639/2023	SONALI SADANGI	LAXMI CHARAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0028640/2023	ODISHA STAFF SELECTION COMMISSION, KHURDA		//
		ASIS KUMAR THAMB	SUSANTA SEKHAR PARIDA	//
		VS	VS	0
331	WP(C)/0028641/2023	STATE OF ODISHA		//
		GOBINDA CHANDRA SAHOO	JAGAMOHAN PATTANAİK	//
		VS	VS	0
332	WP(C)/0028642/2023	COMMNR. OF STATE TAX, COMMISSIONERATE OF CT AND GST, CUTTACK		//
		CHANCHAN BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
333	WP(C)/0028643/2023	STATE OF ODISHA		//
		SWATI CHANDRIKA DAS	LAXMI CHARAN BEHERA	//
		VS	VS	0
334	WP(C)/0028644/2023	ODISHA STAFF SELECTION COMMISSION, KHURDA)		//
		KAMLAKANTA NAYAK	SOU MYA MISHRA	//
		VS	VS	0
335	WP(C)/0028645/2023	STATE OF ODISHA		//
		PARSURAM NAHAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
336	WP(C)/0028646/2023	STATE OF ODISHA		//
		AMIYA HARIJAN	GOPINATH MISHRA	//
		VS	VS	0
337	WP(C)/0028647/2023	CHAIRMAN, STATE SELECTION BOARD, ODISHA		//
		BIGHNESWAR PRADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
338	WP(C)/0028648/2023	STATE OF ODISHA		//
		K. RASMITA KUMARI PATRO	SARATHI JYOTI MOHANTY	//
		VS	VS	0
339	WP(C)/0028649/2023	STATE OF ODISHA		//
		SUSANTA KUMAR SAHU	SANGRAM JENA	//
		VS	VS	0
340	WP(C)/0028650/2023	STATE OF ODISHA		//
		SANTOSH KUMAR BHUYAN	SARATHI JYOTI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0028651/2023	GOVT. OF ODISHA SUDHANSU KUMAR NAYAK VS	RAJESH RANJAN SAHOO VS	// // ()
342	WP(C)/0028652/2023	THE MD, ODISHA STATE CO-OP. BANK LTD., BBSR SANTOSH KUMAR SETHI VS	VIVEKANAND JENA VS	// // ()
343	WP(C)/0028653/2023	STATE OF ODISHA JAGDISH KAR VS	PRITY SHAW VS	// // ()
344	WP(C)/0028654/2023	STATE OF ODISHA SIBARAM PANCHANAN BISOYI @ SHIVARAM P. BISHNOI VS	HOMBOR ACHARI VS	// // ()
345	WP(C)/0028655/2023	ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, BERHAMPUR PRASANNA KUMAR SAHU VS	KRISHNA CHANDRA SAHU VS	// // ()
346	WP(C)/0028656/2023	STATE OF ODISHA BIBHUTI BHUSAN MUDULI VS	KHIROD CHANDRA MAJHI VS	// // ()
347	WP(C)/0028657/2023	R.T.O.KENDRAPARA SURAT BEHERA VS	SUJIT KUMAR SWAIN VS	// // ()
348	WP(C)/0028658/2023	THE CHIEF SECY., GOVT. OF ODISHA, BBSR ISWAR CHANDRA PRADHAN VS	SUDEEP KUMAR SARANGI VS	// // ()
349	WP(C)/0028659/2023	STATE OF ODISHA SK. ELIAS VS	CHANDAN MISHRA VS	// // ()
350	WP(C)/0028660/2023	R.T.O. KENDRAPARA RAIMATI BHOI VS	RABINDRA KUMAR PATNAIK VS	// // ()
351	WP(C)/0028661/2023	PRINCIPAL CHIEF CONSERVATOR OF FORESTS, BBSR ACHYUTANANDA MENDALI VS	ASHOK KUMAR PARIDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0028662/2023	MITTAL TARENIA VS COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA	NIRANJAN LENKA VS	// 0 //
353	WP(C)/0028663/2023	SAI ALOK JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
354	WP(C)/0028664/2023	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
355	WP(C)/0028665/2023	RANJIT KUMAR PATRA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
356	WP(C)/0028666/2023	RAJ SANTOSH PANDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
357	WP(C)/0028667/2023	SANAT KUMAR SETHI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
358	WP(C)/0028668/2023	HRUSHIKESH SAHOO VS STATE OF ODISHA	AMARENDRA PRADHAN VS	// 0 //
359	WP(C)/0028669/2023	LAKSHMAN KUMAR SAHOO VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
360	WP(C)/0028670/2023	RANJIT RAJHANS VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
361	WP(C)/0028671/2023	SUMANRANI PRADHAN VS ODISHA STAFF SELECTION COMMISSION, KHURDA	LAXMI CHARAN BEHERA VS	// 0 //
362	WP(C)/0028672/2023	BICHITRA KUMAR DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
363	WP(C)/0028673/2023	MOHAN CHANDRA DHIR	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0028674/2023	GITANJALI PATTANAİK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0028675/2023	UTTAM CHARAN BEHERA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0028676/2023	LALIT LAKRA	UMARANI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0028677/2023	JAGANNATHA SAHOO	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0028678/2023	BIJAYA KUMAR NAYAK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0028679/2023	BIJAYA KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0028680/2023	SANTILATA MAHAPATRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0028681/2023	SK. KADERI	AJAY KUMAR NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0028682/2023	M.BIMALA	SATYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0028683/2023	ALIZAN KAHAN	AJAY KUMAR NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0028684/2023	STATE OF ODISHA	PRAVAT KUMAR MUDULI,A.G.A	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0028685/2023	SANTOSH KUMAR PRADHAN SANTILATA BARADA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// // 0 //
376	WP(C)/0028686/2023	SUKADEV BAGANAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
377	WP(C)/0028687/2023	SANJEB KUMAR MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
378	WP(C)/0028688/2023	ARUN KUMAR ROUTA VS ODISHA STAFF SELECTION COMMISSION	BIBHUTI BHUSAN MISHRA VS	// 0 //
379	WP(C)/0028689/2023	NIMAI CHANDRA SAHOO VS APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972, BBSR	ABHAYA KUMAR SHARMA VS	// 0 //
380	WP(C)/0028690/2023	NIRAKAR NAIK VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
381	WP(C)/0028691/2023	NIRAKAR NAIK VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
382	WP(C)/0028692/2023	PRASANTA KUMAR MOHANTY VS APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972, BBSR	ABHAYA KUMAR SHARMA VS	// 0 //
383	WP(C)/0028693/2023	DIPTESH KUMAR BEHERA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	// 0 //
384	WP(C)/0028694/2023	CHITTARANJAN PANDA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
385	WP(C)/0028695/2023	DIPTI RANI ROUT VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0028696/2023	ABHISHEK AGRAWAL VS UNION OF INDIA	CHITTARANJAN DAS VS	// 0 //
387	WP(C)/0028697/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
388	WP(C)/0028698/2023	SURENDRA GOCHHAYAT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
389	WP(C)/0028699/2023	GOBINDA CHANDRA MOHANTY VS NHAI, BALASORE	MIHIR KANTA RATH VS	// 0 //
390	WP(C)/0028700/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
391	WP(C)/0028701/2023	SANKARSAN BARIK VS NHAI, BALASORE	MIHIR KANTA RATH VS	// 0 //
392	WP(C)/0028702/2023	KARTIK CHANDRA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
393	WP(C)/0028703/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
394	WP(C)/0028704/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
395	WP(C)/0028705/2023	ARABINDA PANDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
396	WP(C)/0028706/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
397	WP(C)/0028707/2023	MUKUNDA CHANDRA MOHANTY	MIHIR KANTA RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		NHAI, BALASORE		//
398	WP(C)/0028708/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0028709/2023	PUSPALATA JENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0028710/2023	PRABHAS RANJAN BISWAL	MIHIR KANTA RATH	//
		VS	VS	0
		NHAI, BALASORE		//
401	WP(C)/0028711/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0028712/2023	BAIKUNTH BARIK	MIHIR KANTA RATH	//
		VS	VS	0
		NHAI, BALASORE		//
403	WP(C)/0028713/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0028714/2023	GOPAL CHANDRA MOHANTY	MIHIR KANTA RATH	//
		VS	VS	0
		NHAI, BALASORE		//
405	WP(C)/0028715/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0028716/2023	M/S FALCON REAL ESTATE (P) LTD., BBSR	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0028717/2023	ANIL KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0028718/2023	GAUTAM MAITY	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0028719/2023	STATE OF ODISHA DEBASIS MAHALING VS	PRASANTA KUMAR SATAPATHY VS	// // ()
410	WP(C)/0028720/2023	STATE OF ODISHA SAKAMBARI AUTOMOBILES PVT. LTD., CUTTACK VS	JAYDEEP PAL VS	// // ()
411	WP(C)/0028721/2023	STATE TRANSPORT AUTHORITY, ODISHA UMAKANTA BISWAL VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
412	WP(C)/0028722/2023	STATE OF ODISHA BISHNU PRIYA MOHANTY VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
413	ABLAPL/0009382/2023	STATE OF ODISHA SRADHABATI DAS VS	PRIYA RANJAN SINGH VS	// GONDIA /160 /2022 ()
414	ABLAPL/0009383/2023	STATE OF ODISHA THOTA VIKASH RAO @ T.VIKASH RAO VS	SARADA PRASAD DASH VS	// SIMULIA /255 /2023 ()
415	ABLAPL/0009384/2023	STATE OF ODISHA PRADEEP DAS @ SIPU DAS VS	BIJAYA KUMAR SAHOO VS	// ODAGAON /120 /2023 ()
416	ABLAPL/0009385/2023	STATE OF ODISHA CHUMKI @ KHAIRUN BIBI VS	SUSANTA KUMAR BARAL VS	// BEGUNIA P.S. /291 /2023 ()
417	ABLAPL/0009386/2023	STATE OF ODISHA SANTOSH PARAMANIK VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /270 /2023 ()
418	ABLAPL/0009387/2023	STATE OF ODISHA SANADHAR GAUDA @ SUNADHARA GAUDA VS	MANORANJAN PADHY VS	// KUNDRA /76 /2023 ()
419	ABLAPL/0009388/2023	STATE OF ODISHA ASHISH KUMAR RAUTA @ ASHISH RAUTA VS STATE OF ODISHA	MAHESH KUMAR JENA VS	// GOPALPUR /181 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0009389/2023	SIMA GAUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	KUNDRA /76 /2023 () //
421	ABLAPL/0009390/2023	ARJUNA DALABEHERA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH SADAR /153 /2023 () //
422	ABLAPL/0009391/2023	SUSIL KUMAR DHAL VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	JAJPUR TOWN /268 /2023 () //
423	ABLAPL/0009392/2023	SUNIL AGRAWAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LATHOR /108 /2022 () //
424	ABLAPL/0009393/2023	SARASWATI JENA VS STATE OF ODISHA	RASHMI KANTA SAHU VS	DASARATHPUR /133 /2023 () //
425	ABLAPL/0009394/2023	ANANDA SETHY @ ANIL SETHI VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /144 /2023 () //
426	ABLAPL/0009395/2023	SUMANT KUMAR SWAIN VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	TANGI /37 /2023 () //
427	ABLAPL/0009396/2023	BHAGABAN BAGSINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /138 /2023 () //
428	ABLAPL/0009397/2023	BHIMSEN PAIKARAY VS STATE OF ODISHA	YUVRAJ PAREKH VS	DHAULI PS /142 /2023 () //
429	ABLAPL/0009398/2023	BISWAJITA NAYAK VS STATE OF ODISHA	ADITI HOTA VS	ANGUL TOWN /369 /2023 () //
430	ABLAPL/0009399/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /268 /2023 () //
431	ABLAPL/0009400/2023	SHIRA RANA @ SIRA RANA	SUSHANTA KUMAR JOSHI	DEOGAON /262 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0009401/2023	YOGESH CHANDRA KARIR	DURGA PRASAD DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0009402/2023	HEMANTA KUMAR NAIK	SOUMYA RANJAN MOHANTY	SUNDARGARH TOWN /91 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0009403/2023	NAROTTAM PANDEY	KOUSIK ANANDA GURU	MAHILA PS SAMBALPUR /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0009404/2023	SABAN NAIK @ SAWAN NAIK	JNYANANANDA PANDA	KOKSARA /66 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0009405/2023	DHARITRI SAHU @ RANJITA SAHU	KOUSIK ANANDA GURU	MAHILA PS SAMBALPUR /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0009406/2023	GOPALKRUSHNA JENA @ GOPAL JENA	JYOTIRMAYA SAHOO	KHALLIKOTE /592 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0009407/2023	AKRAM KHAN	RAGHUNATH SINGH	SAMBALPUR CYBER /15 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0009408/2023	DEEPAK JALAN	SARAT KUMAR JENA	ATTABIRA /306 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0009409/2023	BIMALA BARIK	CHEERA RANJAN SATAPATHY	TELKOI /179 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0009410/2023	SIBASISH NATH @ RINTU NATH	SURYAKANTA DWIBEDI	BAISINGA /309 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0009411/2023	RANJIT KESHARI JENA @ RANJEET KESHARI JENA @ RANJAN KESHARI JENA	SURYAKANTA DWIBEDI	DHARMASALA /484 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0009412/2023	STATE OF ODISHA PURNACHANDRA BEHERA VS	AMITAV TRIPATHY VS	// ODAGAON /167 /2023 ()
444	ABLAPL/0009413/2023	STATE OF ODISHA RAMANATH SAHU VS	RAMAKANTA PANDA VS	// KHANTAPADA /57 /2023 ()
445	ABLAPL/0009414/2023	STATE OF ODISHA CHUMUKI NAYAK VS	KABIRAJ PRADHAN VS	// RANPUR /41 /2021 ()
446	ABLAPL/0009415/2023	STATE OF ODISHA SUDARSAN MALIK VS	BHABANI SHANKAR DASPARIDA VS	// SORO /494 /2023 ()
447	ABLAPL/0009416/2023	STATE OF ODISHA NARASINGHA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /596 /2023 ()
448	ABLAPL/0009417/2023	STATE OF ODISHA PRAKASH NAIK VS	AMITAV TRIPATHY VS	// KHANDAPARA /80 /2023 ()
449	ABLAPL/0009418/2023	STATE OF ODISHA SULOCHANA BEHERA VS	NISHIKANTA MISHRA VS	// KHAJURIPADA /34 /2023 ()
450	ABLAPL/0009419/2023	STATE OF ODISHA DILLIP KUMAR SAMANTARAY VS	NISHIKANTA MISHRA VS	// PIPLI /154 /2023 ()
451	ABLAPL/0009420/2023	STATE OF ODISHA SK. SADEK KHAN @ SK. SADHAK VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /55 /2023 ()
452	ABLAPL/0009421/2023	STATE OF ODISHA SAYED ZAKIR ALI VS	RAMAKANTA PRADHAN VS	// TUMUSINGA /126 /2023 ()
453	ABLAPL/0009422/2023	STATE OF ODISHA BIJAYA SWAIN VS	TUSAR KUMAR MISHRA VS	// BALIPATNA /105 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0009423/2023	SUSHANT KUMAR MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHATILI /129 /2023 () //
455	ABLAPL/0009424/2023	SAADAT MAHAMMAD @ PUNIA VS STATE OF ODISHA	HAREKRUSHNA MOHANTY VS	TIGIRIA /38 /2023 () //
456	ABLAPL/0009425/2023	GALIB HASMI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PARADEEP LOCK /360 /2023 () //
457	ABLAPL/0009426/2023	BIKASH PRADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOPALPRASAD /172 /2023 () //
458	ABLAPL/0009427/2023	HAREKRUSHNA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
459	ABLAPL/0009428/2023	CHANDAN KUMAR SAHOO VS IIC, R.P.F., KHURDA	HRUDANANDA TRIPATHY VS	/ /0 () //
460	ABLAPL/0009429/2023	TAPAN KUMAR NAHAK VS STATE OF ODISHA	DEVASHIS PANDA VS	PHIRINGIA /143 /2023 () //
461	ABLAPL/0009430/2023	BHAKTABANDHU SAHOO VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KANIHA /133 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :30/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	12/2023 ARBP/16/2023	M/S. BISESWAR CONSTRUCTION-MP	KSHIROD KUMAR ROUT
2	13/2023 ARBP/71/2019	M/S.GARUDADWAJA STRUCTURES LTD.-MP	
3	40/2023 CRP/7/2021	ANANDA NAIK-MP	GOPINATH MISHRA
4	49/2023 CRLLP/53/2023	UTKAL HATI-MP	AJIT KUMAR SAHOO
5	55/2023 CRLMA/345/2023	SAUBHAGYA KUMAR SWAIN-MP	ADV
6	56/2023 CRLMA/346/2023	SUSHANTA KUMAR SAHU-MP	ADV.
7	178/2023 WPC(OAC)/446/2019	TARINI MALLIK-MP	M/S. SIDHARTH PRASAD DAS, J.K.MOHAPATRA, P.K.I
8	265/2023 CMAPL/638/2023	E.E., ELECTRICAL (TPCODL), KENDRAPARA-MP	DEBADATTA MOHANTY
9	266/2023 CMAPL/639/2023	JANAKI SAHOO-MP	ADV.
10	267/2023 CMAPL/222/2023	NEEHARIKA PATTNAIK-MP	JAJATI KISHORE MOHANTY
11	268/2023 CMAPL/640/2023	M/S.KARTIK ENTERPRISE PVT. LTD., CUTTACK-MP	PRABIR KUMAR RAY
12	269/2023 CMAPL/336/2022	PAREL INVESTMENT AND TRADING CO.L.T.D.-MP	M/S.NITISH KU. MISHRA, A.K.ROY, A.MISHRA
13	284/2023 CRLMP/1113/2021	PRASANTA KUMAR SAHANI-MP	M/S. BISWAMBAR MOHANTY, J.P. BEHERA.(CAVEATO
14	285/2023 CRLMP/1472/2023	JAGADISH KUMAR MUNI-MP	SAURAV TIBREWAL
15	297/2023 TRP(C)/280/2023	DEBASHIS PRADHAN-MP	SUSANTA KUMAR PARIDA
16	298/2023 TRP(C)/281/2023	JYOTI MANJARI-MP	AMLAN SHAKTI PAUL
17	299/2023 TRP(C)/282/2023	MUNNAN ARA BEGUM-MP	CHEERA RANJAN SATAPATHY
18	309/2023 MATA/199/2023	ALOK KUMAR MOHANTY-MP	BIBHU PRASAD DAS
19	310/2023 MATA/296/2023	MAMINA KUMBHAR@ REKHA KUMBHAR-MP	BIKRAM CHANDRA GHADEI
20	311/2023 MATA/298/2023	MONALISA BHOLA-MP	PRABIR KUMAR RAY
21	342/2023 RPFAM/282/2023	RAJIBA KUMAR BALABANTARAY-MP	ARUN KUMAR MANSINGH
22	360/2023 CONTC/5060/2021	PREMANANDA PRADHAN-MP	
23	361/2023 CONTC/6649/2022	KARTIKESWAR KHANDAI-MP	PRADEEP KUMAR MAHAPATRA
24	635/2023 CRLREV/66/2023	UMESH CHANDRA SAHU-MP	MAHITOSH SINHA
25	636/2023 CRLREV/66/2023	UMESH CHANDRA SAHU-MP	MAHITOSH SINHA
26	637/2023	GANESH KUMAR PATTANAIAK-MP	SANJIB KUMAR BHANJADEO

27	CRLREV/460/2023 638/2023	KAILASH CHHURA-MP	TUSAR KUMAR MISHRA
28	CRLREV/461/2023 732/2023	MANAGER, M/S. NATIONAL INSURANCE CO., LTD.-MP	PRASANTA KUMAR MAHALI
29	FAO/398/2023 733/2023	STATE OF ODISHA-MP	A.G.A.
30	FAO/509/2020 734/2023	THE STATE OF ODISHA-MP	A.S.C.
31	FAO/870/2019 735/2023	THE STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
32	FAO/821/2019 736/2023	STATE OF ODISHA-MP	A.G.A.
33	FAO/1025/2019 737/2023	BASANTA KUMAR MISHRA-MP	MAHENDRA KUMAR SAHOO
34	FAO/403/2023 738/2023	SUBASINI CHOUDHURY-MP	
35	FAO/251/2004 943/2023	BENUDHAR BEHERA-MP	M/S.B.H.MOHANTY
36	RSA/46/2011 979/2023	ANJALI MANDI @ ANJALI SOREN MANDI-MP	DWARIKA PRASAD MOHANTY
37	CMP/1003/2023 980/2023	PABITRA ADHIKARY-MP	MAHESWAR MOHANTY
38	CMP/1005/2023 981/2023	SANGHAMITRA MAHAPATRA-MP	SANJEEV UDGATA
39	CMP/1007/2023 982/2023	NAYANA ROUT-MP	SUKANTA KUMAR JENA
40	CMP/1008/2023 983/2023	AKASH KUMAR HOTA-MP	HIMANSU SEKHAR SATAPATHY
41	CMP/1009/2023 1155/2023	KANHA SAHU-MP	S.S.RAY (2)
42	BLAPL/9108/2023 1156/2023	RAKESH DURGA-MP	
43	BLAPL/358/2023 1157/2023	BALABHADRA PADHAN-MP	
44	BLAPL/7472/2023 1158/2023	BHAKTAHARI LENKA-MP	PRANAB RANJAN CHHATOI
45	BLAPL/3024/2023 1159/2023	SAROJ KUMAR GHADAI-MP	SAURAV TIBREWAL
46	BLAPL/8479/2023 1488/2023	MADHUSMITA PRADHAN-MP	KAPILA CHARAN NAYAK
47	MACA/354/2023 1489/2023	SURESWARI BHOI-MP	KAPILA CHARAN NAYAK
48	MACA/355/2023 1490/2023	DAITARI KISSAN-MP	RAMESH CHANDRA BEHERA
49	MACA/672/2020 1491/2023	PRIYANKA BHUYAN-MP	B.B.SINGH
50	MACA/834/2023 1598/2023	PRALAYA MALLIK-MP	
51	ABLAPL/1104/2023 1599/2023	SAROJ KUMAR SAHU-MP	
52	ABLAPL/6959/2023 1600/2023	HARIHAR MALIK-MP	
53	ABLAPL/6597/2023 1601/2023	SURAMA MAHALIK-MP	CHITTA RANJAN SAHU
54	ABLAPL/2120/2020 1602/2023	DILESH KHOSALA @ DILESH KHOSLA-MP	
55	ABLAPL/3686/2022 1603/2023	SASMITA DHAL-MP	
56	ABLAPL/5622/2023 1604/2023	SAHIBA MALICK-MP	SATYA NARAYAN MISHRA 4
57	ABLAPL/11133/2022 1605/2023	BHAGABAN ROUSTRAY-MP	
	ABLAPL/6990/2023		

58	1606/2023 ABLAPL/4280/2023	SANTAN @ SANTANU NANDI-MP	PRAKASH CHANDRA DASH
59	2097/2023 CRLA/758/2023	BABULU@NIHAR RANJAN DAS@PATNAIK-MP	NIRMAL CHANDRA MOHANTY
60	2098/2023 CRLA/727/2023	CHAINA@NIRMAL MOHARANA-MP	SUSANTA KUMAR ROUT
61	2099/2023 CRLA/976/2023	ASWINI SAHU-MP	KABIRAJ PRADHAN
62	2100/2023 CRLA/976/2023	ASWINI SAHU-MP	KABIRAJ PRADHAN
63	2101/2023 CRLA/976/2023	ASWINI SAHU-MP	KABIRAJ PRADHAN
64	2102/2023 CRLA/977/2023	JALANDHAR @ GUALU SAHU-MP	LAMBODAR DASH
65	2103/2023 CRLA/977/2023	JALANDHAR @ GUALU SAHU-MP	LAMBODAR DASH
66	2104/2023 CRLA/979/2023	SURENDRA DAS @ HADIA-MP	ASHOK JENA
67	2105/2023 CRLA/979/2023	SURENDRA DAS @ HADIA-MP	ASHOK JENA
68	2106/2023 CRLA/208/2016	SULOCHANA SAHU-MP	M/S.BASANTA KUMAR DAS, M/S. JYOTIRMAYA SAHU
69	2107/2023 CRLA/657/2022	SUJIT NAYAK@SUJIT KUMAR NAYAK-MP	RAMAKANTA PRADHAN
70	2108/2023 CRLA/980/2023	BULU NAHAK @ BULU @ JULU NAHAK-MP	SURYAKANTA DWIBEDI
71	2109/2023 CRLA/980/2023	BULU NAHAK @ BULU @ JULU NAHAK-MP	SURYAKANTA DWIBEDI
72	2110/2023 CRLA/980/2023	BULU NAHAK @ BULU @ JULU NAHAK-MP	SURYAKANTA DWIBEDI
73	2111/2023 CRLA/981/2023	KALIA @ KALANDI CHANDRA SAHU-MP	BIDYALOK MOHAPATRA
74	2112/2023 CRLA/981/2023	KALIA @ KALANDI CHANDRA SAHU-MP	BIDYALOK MOHAPATRA
75	2750/2023 CRLMC/2623/2023	CHAITALI MUKHARJEE-MP	
76	2751/2023 CRLMC/2625/2023	CHAITALI MUKHARJEE-MP	
77	2752/2023 CRLMC/3963/2023	RAMA RAMAN MOHANTY-MP	ASHOK KUMAR PRADHAN
78	2753/2023 CRLMC/3964/2023	VISWAS TRIPATHY-MP	GOPINATH MISHRA
79	2754/2023 CRLMC/386/2023	BAMAN CHARAN DAS-MP	PRADEEP KUMAR MOHANTY
80	2755/2023 CRLMC/3967/2023	UTTAM KUMAR RAY-MP	ANIRUDHA DAS
81	2756/2023 CRLMC/3968/2023	PUSPANJALI KISAN-MP	NIRANJAN PANDA
82	2757/2023 CRLMC/3969/2023	RANJAN KUMAR SAHOO-MP	SAMVIT MOHANTY
83	2758/2023 CRLMC/3984/2023	BHANU KALET-MP	TUSAR KANTI PRAHARAJ
84	2759/2023 CRLMC/3987/2023	RAJANIKANTA SETHI-MP	KISHORE KUMAR MISHRA
85	2760/2023 CRLMC/3990/2023	KAILASH CHANDRA CHHURA-MP	TUSAR KUMAR MISHRA
86	2761/2023 CRLMC/3992/2023	PINKY SHARMA-MP	SIDHARTHA DAS
87	2762/2023 CRLMC/3993/2023	MRUTYUNJAY JENA @ DHULIA-MP	PRAVASH CHANDRA JENA
88	2763/2023 CRLMC/3994/2023	MRUTYUNJAY JENA@ DHULIA-MP	PRAVASH CHANDRA JENA
89	2764/2023	GOURA CHANDRA SENAPATI-MP	MOHENDRA KUMAR MOHAPATRO

	CRLMC/3995/2023		
90	5969/2023 WA/2203/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
91	5970/2023 WA/2203/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
92	5971/2023 WA/2203/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
93	5972/2023 WA/2204/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
94	5973/2023 WA/2204/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
95	5974/2023 WA/2204/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
96	5975/2023 WA/2205/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
97	5976/2023 WA/2205/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
98	5977/2023 WA/2205/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
99	5978/2023 WA/1949/2023	CHHABINDRA KUMAR JENA-MP	M/S DILLIP KUMAR SAHOO, MR. PRASANJIT MOHANTY
100	5979/2023 WA/2206/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
101	5980/2023 WA/2206/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
102	5981/2023 WA/2206/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
103	5982/2023 WA/42/2008	BABURAM SUTAR-MP	
104	5983/2023 WA/2207/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
105	5984/2023 WA/2207/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
106	5985/2023 WA/2207/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
107	5986/2023 WA/447/2023	BHAWANIPATNA CENTRAL COOPERATIVE BANK LTD.,-BHARDHARA SAHOO	
108	5987/2023 WA/2208/2023	STATE OF ODISHA-MP	PRASANNA KU MOHANTY,A.S.C
109	5988/2023 WA/2208/2023	STATE OF ODISHA-MP	PRASANNA KU MOHANTY,A.S.C
110	5989/2023 WA/2208/2023	STATE OF ODISHA-MP	PRASANNA KU MOHANTY,A.S.C
111	5990/2023 WA/2209/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
112	5991/2023 WA/2209/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
113	5992/2023 WA/2209/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
114	5993/2023 WA/2210/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
115	5994/2023 WA/2210/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
116	5995/2023 WA/2210/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI,A.S.C
117	5996/2023 WA/2211/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
118	5997/2023 WA/2211/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
119	5998/2023 WA/2211/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
120	5999/2023 WA/2212/2023	STATE OF ODISHA-MP	Karunakar Das

121	6000/2023 WA/2212/2023	STATE OF ODISHA-MP	Karunakar Das
122	13665/2023 WP(C)/28490/2023	M/S. THE INFINITY, CUTTACK-MP	AVIJIT PAL
123	13666/2023 WP(C)/28499/2023	AJIT KUMAR ROY-MP	SUBHASREE MOHANTY
124	13667/2023 WP(C)/28500/2023	PRATAP KUMAR PANDA-MP	SUBHADUTTA ROUTRAY
125	13668/2023 WP(C)/28508/2023	M/S UTKAL SUPPLIERS, BERHAMPUR-MP	SUDARSHAN NANDA
126	13669/2023 WP(C)/28512/2023	ANIL KUMAR BAG-MP	MANAS PATI
127	13670/2023 WP(C)/28515/2023	SUSHANTA KUMAR BEHERA-MP	MANAS PATI
128	13671/2023 WP(C)/28518/2023	IPSITA BEHERA-MP	DILLIP KUMAR MOHAPATRA
129	13672/2023 WP(C)/28520/2023	JEEVAN KUMAR DAS-MP	DILLIP KUMAR MOHAPATRA
130	13673/2023 WP(C)/6287/2021	NARENDRA NATH MOHARANA-MP	SANTOSH KUMAR SWAIN
131	13674/2023 WP(C)/28523/2023	PRAJNAABHIJIT SAHOO-MP	DILLIP KUMAR MOHAPATRA
132	13675/2023 WP(C)/28525/2023	RITESH RANJAN ROUT-MP	DILLIP KUMAR MOHAPATRA
133	13676/2023 WP(C)/27728/2023	KUSUM PRADHAN-MP	SIDHARTHA MISHRA (1)
134	13677/2023 WP(C)/28539/2023	BANAMALI NAIK-MP	PITAMBAR ACHARYA
135	13678/2023 WP(C)/28543/2023	RAGHUNATH DAS-MP	SIDHARTH MISHRA
136	13679/2023 WP(C)/28544/2023	ARABINDA ROUT-MP	SUBHADUTTA ROUTRAY
137	13680/2023 WP(C)/28322/2023	CH. SREELATHA-MP	AUROVINDA MOHANTY
138	13681/2023 WP(C)/28551/2023	ACHYUTANANDA KANHAR-MP	BIJAY KUMAR MOHANTY
139	13682/2023 WP(C)/28556/2023	M/S. NAGARJUN OJHA, BBSR-MP	UPASANA BAL
140	13683/2023 WP(C)/26431/2023	SHANTILATA NAYAK-MP	RAICHARAN MOHAPATRA
141	13684/2023 WP(C)/28560/2023	M/S. REO ENGINEERING, SUNDARGARH-MP	UPASANA BAL
142	13685/2023 WP(C)/28564/2023	ADITI GNOSIS TRUST, BOUDH-MP	CHITRASEN PARIDA
143	13686/2023 WP(C)/28561/2023	PRATAP JENA-MP	SUBAS CHANDRA DAS
144	13687/2023 WP(C)/28565/2023	M/S. MAA KUMARSUNI CONSTRUCTION, SUNDARGARH-MP	UPASANA BAL
145	13688/2023 WP(C)/28326/2023	V.SUJATA-MP	AUROVINDA MOHANTY
146	13689/2023 WP(C)/28568/2023	M/S. SUSIL ENTERPRISES, BALESOE-MP	UPASANA BAL
147	13690/2023 WP(C)/28571/2023	BANOJ KUMAR RAY-MP	KUMARESWAR MOHANTY
148	13691/2023 WP(C)/34333/2021	MALATI DEVI-MP	PRAKASH RANJAN BARIK
149	13692/2023 WP(C)/28574/2023	SANJUKTA PATNAIK-MP	PRASANTA KUMAR NANDA
150	13693/2023 WP(C)/28573/2023	M/S. SUBRAT KUMAR SAHU-MP	ITISHREE TRIPATHY
151	13694/2023 WP(C)/28578/2023	PURNIMA MOHANTY @ KANUNGO-MP	PRASANTA KUMAR NANDA
152	13695/2023	SUBIMAL DAS-MP	BIMBISAR DASH

153	WP(C)/19165/2023 13696/2023 WP(C)/28580/2023	M/S. MAA MANGALA ENTERPRISES, CUTTACK-MP	ITISHREE TRIPATHY
154	13697/2023 WP(C)/28582/2023	JYOTSNA PATTNAIK-MP	PRASANTA KUMAR NANDA
155	13698/2023 WP(C)/28584/2023	SWADHIN RANJAN PATTANAIAK-MP	PRASANTA KUMAR NANDA
156	13699/2023 WP(C)/28585/2023	BIRENDRA SINGH SRIDAR-MP	BHOJARAJ SETHI
157	13700/2023 WP(C)/28588/2023	ABODH NARAYAN DANDASENA-MP	AJIT KUMAR MOHANTY
158	13701/2023 WP(C)/28328/2023	A. SUBHADRA-MP	AUROVINDA MOHANTY
159	13702/2023 WP(C)/28590/2023	DIBYA RANA-MP	MOHENDRA KUMAR MOHAPATRO
160	13703/2023 WP(C)/6362/2023	SUKHIA SINGH-MP	AMIT PRASAD BOSE
161	13704/2023 WP(C)/28611/2023	JAYANTA KUMAR JENA-MP	SUKANTA KUMAR DALAI
162	13705/2023 WP(C)/28621/2023	BIJAY KUMAR MOHAPATRA-MP	SATYABRATA MOHANTY
163	13706/2023 WP(C)/28623/2023	BINAYANANDA MOHANTY-MP	BHABANI PRASAD MOHANTY
164	13707/2023 WP(C)/19670/2022	MANASWANI SAHU-MP	MANOJ KUMAR MOHANTY
165	13708/2023 WP(C)/26673/2021	SANTOSH KUMAR SAHU-MP	SUJATA JENA
166	13709/2023 WP(C)/8941/2022	NIRANJAN BARIK-MP	GYANARANJAN SETHI
167	13710/2023 WP(C)/25691/2021	ASHOK KUMAR PANDA-MP	SHASHI BHUSAN JENA
168	13711/2023 WP(C)/10022/2012	DIR.DIRECTORATE OF-MP	M/S.SHASHI B.JENA
169	13712/2023 WP(C)/25686/2021	RAJ KISHORE PADHEE-MP	SHASHI BHUSAN JENA
170	13713/2023 WP(C)/10023/2012	DIR.DIRECTORATE OF-MP	M/S.SHASHI B.JENA
171	13714/2023 WP(C)/28627/2023	BICHITRANANDA NAHAK-MP	LAXMI CHARAN BEHERA
172	13715/2023 WP(C)/25277/2022	SITA NAIK-MP	PITAMBAR ACHARYA
173	13716/2023 WP(C)/28633/2023	MANOJ KUMAR SAMAL-MP	UMESH KUMAR LENKA
174	13717/2023 WP(C)/30364/2022	ARTATRAN MOHAPATRA-MP	B.SATAPATHY
175	13718/2023 WP(C)/28636/2023	LAXMIKANTA MISHRA-MP	RANJIT SAMAL
176	13719/2023 WP(C)/22354/2023	UMAKANTA SAHU-MP	BIJAY KUMAR MOHANTY
177	13720/2023 WP(C)/28638/2023	HRUDANANDA SUNDARAY-MP	BIBHUTI RANJAN MOHANTY
178	13721/2023 WP(C)/19811/2019	JAYANTA KU.BISWAL-MP	
179	13722/2023 WP(C)/28639/2023	SONALI SADANGI-MP	LAXMI CHARAN BEHERA
180	13723/2023 WP(C)/28640/2023	ASIS KUMAR THAMB-MP	SUSANTA SEKHAR PARIDA
181	13724/2023 WP(C)/28641/2023	GOBINDA CHANDRA SAHOO-MP	JAGAMOHAN PATTANAIAK
182	13725/2023 WP(C)/28643/2023	SWATI CHANDRIKA DAS-MP	LAXMI CHARAN BEHERA
183	13726/2023 WP(C)/28650/2023	SANTOSH KUMAR BHUYAN-MP	SARATHI JYOTI MOHANTY

184	13727/2023 WP(C)/28651/2023	SUDHANSU KUMAR NAYAK-MP	RAJESH RANJAN SAHOO
185	13728/2023 WP(C)/28652/2023	SANTOSH KUMAR SETHI-MP	VIVEKANAND JENA
186	13729/2023 WP(C)/6715/2022	M/S SWASTIK STEVEDORES PVT. LTD.-MP	BANSHIDHAR BAUG
187	13730/2023 WP(C)/22311/2022	M/S SWASTIK STEVEDORES PVT. LTD., CUTTACK-MP	BANSHIDHAR BAUG
188	13731/2023 WP(C)/28663/2023	SAI ALOK JENA-MP	SOUBHAGYA SWAIN
189	13732/2023 WP(C)/28666/2023	RAJ SANTOSH PANDA-MP	TANMAY MISHRA
190	13733/2023 WP(C)/28671/2023	SUMANRANI PRADHAN-MP	LAXMI CHARAN BEHERA
191	13734/2023 WP(C)/28670/2023	RANJIT RAJHANS-MP	B Aidhar SAHOO
192	13735/2023 WP(C)/340/2023	SURYAMANI SAMANTARAY-MP	B Aidhar SAHOO
193	13736/2023 WP(C)/28681/2023	SK. KADERI-MP	AJAY KUMAR NANDY
194	13737/2023 WP(C)/30447/2021	PADMA NABHA MALLICK-MP	SRIKAR KUMAR RATH
195	13738/2023 WP(C)/28682/2023	M.BIMALA-MP	SATYA RANJAN PATI
196	13739/2023 WP(C)/28683/2023	ALIZAN KAHAN-MP	AJAY KUMAR NANDY
197	13740/2023 WP(C)/24717/2023	SUDHIR KUMAR ROUT-MP	SAMEER KUMAR DAS
198	13741/2023 WP(C)/28688/2023	ARUN KUMAR ROUTA-MP	BIBHUTI BHUSAN MISHRA
199	13742/2023 WP(C)/28104/2023	DEEPAK KUMAR BEHERA-MP	
200	13743/2023 WP(C)/28684/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
201	13744/2023 WP(C)/28684/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
202	13745/2023 WP(C)/20860/2023	DR. MANOJ KUMAR NAYAK-MP	LALIT KUMAR MAHARANA
203	13746/2023 WP(C)/28695/2023	DIPTI RANI ROUT-MP	BIDESH RANJAN BEHERA
204	13748/2023 WP(C)/28696/2023	ABHISHEK AGRAWAL-MP	CHITTARANJAN DAS
205	13750/2023 WP(C)/28702/2023	KARTIK CHANDRA SAHOO-MP	SAIBRATA RATH
206	13751/2023 WP(C)/28705/2023	ARABINDA PANDA-MP	KAUSHIK SWAIN
207	13752/2023 WP(C)/28709/2023	PUSPALATA JENA-MP	KAUSHIK SWAIN
208	13753/2023 WP(C)/28719/2023	DEBASIS MAHALING-MP	PRASANTA KUMAR SATAPATHY
209	13754/2023 WP(C)/28720/2023	SAKAMBARI AUTOMOBILES PVT. LTD., CUTTACK-MP	JAYDEEP PAL
210	13755/2023 WP(C)/28720/2023	SAKAMBARI AUTOMOBILES PVT. LTD., CUTTACK-MP	JAYDEEP PAL
211	13756/2023 WP(C)/25858/2023	MANAGEMENT COMMITTEE (CFH SCHEME), JAGATSINGHPUR-MP	
212	13757/2023 WP(C)/28721/2023	UMAKANTA BISWAL-MP	SAUBHAGYA KUMAR SAMAL